## GOVT. OF NCT OF DELHI HEALTH AND FAMILY WELFARE DEPARTMENT 9<sup>TH</sup> LEVEL, A-WING, DELHI SECRETARIAT, I.P ESTATE, NEW DELHI-110002 Ph. No. 011-23392017, Fax.- 011-23392464, Email- pshealth@nic.in

## ORDER

F.No.5/29/3/2020/NTCP/ ph secylow/18484 -18533 Date: 03/08/2020

Whereas, the coronavirus outbreak has been declared a pandemic by the World Health Organization (WHO) on 11<sup>th</sup> March 2020.

Whereas, as per WHO information note on COVID-19, risk factors and conditions that make people more vulnerable to become severely ill with COVID-19 includes the following:

- a) Smokers are likely to be more vulnerable to COVID-19 as the act of smoking means that fingers (and possibly contaminated cigarettes) are in contact with lips which increases the possibility of transmission of virus from hand to mouth.
- b) Smokers may also already have lung disease or reduced lung capacity which would greatly increase risk of serious illness.
- c) Smoking products such as water pipes often involve the sharing of mouth pieces and hoses, which could facilitate the transmission of COVID-19 in communal and social settings.
- d) Conditions that increases oxygen needs or reduces the ability of the body to use it properly will put patients at higher risk of the consequences of bilateral viral pneumonia.

Whereas, it is observed that in public places, use and sharing of hookah with and without tobacco (herbal hookah) may further increase spread of SARS-CoV2.

Now therefore, in exercise of the powers conferred by the Delhi Epidemic Diseases, COVID-19, Regulations, 2020 under the Epidemic Diseases Act, 1897, the use of Hookah (with and without tobacco i.e. herbal hookah, water pipes and other hookah like devices) in all public places including Hotels, Restaurants, Eatery Houses, Bars, Pubs, Discotheques etc. of the NCT of Delhi is strictly prohibited with immediate effect, for the purpose of prevention and control of the outbreak of epidemic disease namely COVID-19 in NCT of Delhi.

(VIKRAM DEV DUTT) PR. SECRETARY (H&FW)

Date: 03 08 2020 .

F.No.5/29/3/2020/NTCP/ PASECY HW 18484-18533

Copy to:

- 1. OSD to Hon'ble Health Minister GNCTD
- 2. OSD to Chief Secretary GNCTD
- 3. Pr. Secy.(Revenue)/Divisional Commissioner, GNCTD
- 4. Commissioner Police GNCTD
- 5. Commissioner MCD- East, North and South
- 6. Chairman NDMC
- 7. All District Magistrates
- 8. DGHS, GNCTD
- 9. All CDMOs
- 10. Chairman Hotel Association of India
- 11. State Nodal Officer, NTCP Delhi
- 12. Guard File

(VIKRAM DEV DUTT) PR. SECRETARY (H&FW)